

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.01/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Mangalmurti Commodeal Pvt.Ltd.-Versus-Rupnarayan Vanijya Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. REETO BROTO MITRA
ADV
2. MS. LABANYASREE SINHA
ADV

RESP NO. 8

[Signature]
8/11/2017

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no. 8 are present. No one is present from other respondents.

List on 21/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)